

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH
~~NEWWDXEXX~~

O.A. No.

~~XXXXXX~~

223

1987

DATE OF DECISION

20.4.1990

Vajesingh Khumansingh

Petitioner

Mr. K.K. Shah

Advocate for the Petitioner(s)

Versus

Union of India & Ors.

Respondent

Mr. B.R. Kyada

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N. Dharmadan Judicial Member

The Hon'ble Mr. M.M. Singh Administrative Member

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?

O.A. No. 223 of 1987

33
6

Vajesingh Khumansingh
Male Beldar,
C/o- Permanent Way Inspector (C),
W.Rly., Surendranagar. .. Applicant
(Advocate - Mr. K.K. Shah)

Versus

1. Union of India,
Through
General Manager, W.Rly.,
Churchgate, Bombay.
2. Chief Engineer (S & C),
Western Railway,
Ahmedabad.
3. Executive Engineer (C),
Western Railway,
Rajkot.
(Advocate-Mr. B.R. Kyada) .. Respondents

CORAM : Hon'ble Mr. N. Dharmadan .. Judicial Member

Hon'ble Mr. M.M. Singh .. Administrative Member

O R D E R

Date : 20.4.1990

Per : Hon'ble Mr. N. Dharmadan .. Judicial Member

The applicant in this case submitted that he has continuous service under the respondents from 1973 and he has put in more than 365 days in service at the time when his services were terminated without any notice or opportunity of being heard.

2. When the case is taken up for hearing, it is submitted at the bar that identical matters have been considered and disposed of by this Tribunal setting aside the termination order and directing reinstatement of the applicant without any back wages. It is further submitted that this case can also be

MA/81/88

in

OA/223/87

(6)

Coram : Hon'ble Mr. P.H. Trivedi

: Vice Chairman

Hon'ble Mr. P.M. Joshi

: Judicial Member

3/2/1988

Heard Mr.K.K.Shah and Mr.B.R.Kyada learned advocates for the applicant and the respondents. Registry to fix a date as early as possible. With this, MA/81/88 stands disposed of.

Prtr
(P.H.Trivedi)
Vice Chairman

Am
(P.M.Joshi)
Judicial Member

a.a.bhatt